

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Crl) No(s).608/2010

ANIL HALDAR

Petitioner(s)

VERSUS

MONINDER SINGH PANDHER & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,stay,PERMISSION TO
ACCEPT LENGTHY LIST OF DATES and office report)

Date: 29/10/2010

This Petition was called on for hearing today.

For Petitioner(s)

Mr. B.P. Singh Dhakray,Adv.
Mr. Dharam Bir Raj Vohra,Adv.

For Respondent(s)

Ms. Madhu Moolchandani,Adv.

Mr. Kamlendra Mishra ,Adv
Mr. Rajeev K. Dubey,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for the petitioner submits that respondent No.
2 has already been served by dasti and proof already
filed. Office to verify the same. If that be so, service
of notice is complete on all the respondents. Granted
four weeks time for filing counter affidavit.
List the matter on 13.12.2010.

(SUNIL THOMAS)
Registrar